

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 4th May, 2020.

No. LJ(B). 53/93/588 In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

SL. NO.	NAME OF THE OFFICERS	DESIGNATION & OFFICE	CONTACT NO:
1.	SHRI RACHA LYNGDOH	AE, O/o Block Development Officer, Mawryngkneng	8837489967/ 8416075333
2.	SYNROPLANG KHARSHIING	Asst. Research Officer, O/o the Directorate Of Urban Affairs	9436119540



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/588-A

Dated Shillong the 4th May, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. .Dev.35(II)11/HEALTH/2013/Pt.IV/148 Dtd. 4th May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.